

**Delay in Settlement of Insurance
Claims of Flat Owners of Gopala
Towers, Delhi**

*168. SHRIMATI N.P. JHANSI LAKSHMI : Will the Minister of FINANCE be pleased to state :

(a) whether he is aware that many of the flat owners in the Gopala Towers, Delhi which caught fire in 1983, have not so far been given their insurance money;

(b) owners of how many flats have not been given their insurance claims;

(c) whether he is also aware that some of these flat owners are retired Government servants and ex-servicemen and are hard hit by this delay; and

(d) the steps taken by Government to expedite their claims ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The insurance policy on the building was taken from Oriental Insurance Company Limited in the name of United Towers India Private Limited and not in the name of the individual owners of the flats in the building and hence, no payment of insurance claims could be made to the individual owners of these flats.

(c) Government had received representations from Gopala Tower Flat Owners' Association, *inter alia*, to this effect.

(d) Oriental Insurance Company Limited have since decided to admit liability of the claim lodged by the insured, *inter alia*, keeping the representations of the Flat Owners' Association in view, and have appointed surveyors to assess the loss.

Export of Iron Ore to China

*169. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMERCE be pleased to state :

(a) whether a Chinese delegation visited India and examined the various facilities for the export of minerals in the country;

(b) whether they visited Orissa to explore the possibility of iron ore export to China;

(c) if so, their reaction after the visit to Orissa;

(d) whether Government of China have expressed their desire to import iron ore from India; and

(e) if so, to what extent ?

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH) : (a) and (b). Yes, Sir.

(c) The delegation appeared to be impressed by the quality of Indian iron ore.

(d) Yes, Sir.

(e) During the year 1986 China is likely to import 1 to 1.5 million tonnes of iron ore from India.

Price Stamping on non-cotton Fabrics

*171. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of TEXTILES be pleased to state :

(a) whether Government propose to extend the scheme of price stamping to non-cotton fabrics; and

(b) if so, when the scheme is proposed to be implemented ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b). Revised textile control orders to extend the existing scheme for price stamping on cotton cloth to non-cotton fabrics have been received by the Government. Action has already been initiated to finalise the control orders.

**Modernisation Programme for
Mining Industry**

*173. SHRI SRIBALLAV PANIGRAHI : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that an ambitious modernisation programme for the mining industry has been drawn up for the Seventh Five Year Plan ;